

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR.
(Office of the Registrar Judicial)

NOTIFICATION

No:- 271

Dt:- 12-9-2023

In pursuance of the Communication no.33919 of 2023/RG/NG-422(i) Dated 31.07.2023 of the Worthy Registrar General, applications on plain paper are invited from the desirous candidates for engagement of Two Sweepers on the daily rated basis for the cleanliness and allied sanitation works for the Lawyers Chambers Building housed in the High Court Premises Srinagar.

It is, however, made clear that the engagement will be purely on daily wage basis and shall not confer any right whatsoever for regularization. The wages will be paid out of the revenue generated from the recurring monthly dues being paid by the allottee/advocates and from the interest accumulating in the FDRs deposited in the name of the Registrar General.

The applications accompanied by date of birth certificates shall reach the office of the undersigned on or before 30.9.23


12.9.23
Registrar Judicial.